

W.P.(C) No. 1743 of 2018

03. 13.07.2018

Learned counsel appearing for the opposite parties prays for and is granted two weeks time to file counter affidavit. Petitioner shall have a week thereafter to file rejoinder affidavit.

List this matter immediately after three weeks.

The interim application may be considered on the next date.

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(VINEET SARAN)
CHIEF JUSTICE

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(DR. B.R.SARANGI)
JUDGE